

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram**

- 1. Dr. Pramod Deo, Chairperson**
- 2. Shri S.Jayaraman, Member**
- 3. Shri V.S.Verma, Member**

**I.A.No. 59/2009 in  
Petition No.205/2009**

**In the matter of**

Approval of incentive based on availability of transmission system for the year 2008-09 for Western Region.

**And in the matter of**

Power Grid Corporation of India Limited, Gurgaon

**..Petitioner**

Vs

1. Madhya Pradesh Power Transmission Company Ltd., Jabalpur, Patna
2. Maharashtra State Electricity Distribution Co. Ltd., Mumbai
3. Gujarat Urja Vikas Nigam Ltd., Baroda
4. Electricity Department, Government of Goa, Panaji
5. Electricity Department, Administration of Daman & Diu, Daman
6. Electricity Department, Administration of Dadra Nagar Haveli, Silvassa
7. Chhattisgarh State Electricity Board, Raipur
8. Madhya Pradesh Audyogik Kandra Vikas Nigam (Indore) Ltd., Indore

**....Respondents**

**The following were present:**

1. Shri U.K.Tyagi, PGCIL
2. Shri S.K.Niranjan, PGCIL
3. Shri M.M.Mondal, PGCIL

**ORDER  
(DATE OF HEARING: 24.11.2009)**

Through this petition, the petitioner seeks approval for incentive based on availability of the transmission system of Western Region for the year 2008-09 in terms of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2004, as amended from time to time. The petitioner has claimed incentive for the year 2008-09 as per the following details:

S. No	Assets	Pro rata equity (Rs. in lakh)	Availability in %	Incentive claimed (Rs. in lakh)
1	<b>Intra-regional AC transmission system</b>	196655.88	99.53	3008.84
	Raipur-Rourkela (WR-ER)	3077.84	99.82	56.02
	Korba-Budhipadar	661.94	99.64	10.86
	Ranchi-Sipat line	3650.36	100.00	73.01
2.	<b>Inter-regional AC transmission lines</b>			
	Ramagundam Bhadrawati I & II transmission line (SR-WR)	1211.75	99.80	21.81
	Agra-Gwalior 765 kV line	2795.22	99.91	53.39
3.	<b>Inter-regional HVDC systems</b>			
	Bhadrawati back-to-back I & II (SR-WR)	3958.57	99.13	163.49
	Vindhyachal HVDC back-to-back (WR-NR) including 3 kms S/C 400 kV Vindhyachal Singrauli lines	4156.44	98.8122	158.45
	<b>Total</b>			<b>3545.87</b>

2. Reply to the petition has been filed by Madhya Pradesh Power Trading Company Ltd. (MPPTCL). MPPTCL in its reply has submitted that the petitioner has not provided any details of computation on the percentage availability based on which the incentive is claimed.

**I. A. No.59/2009**

3. This interlocutory application has been filed for an ad interim order to permit the petitioner to realize incentive based on availability of transmission system as claimed in the main petition.

4. I.A. was heard after notice to the respondents. None appeared on behalf of the respondents.

5. We direct that the petitioner, as an interim measure, shall be paid 90% of the incentive claimed in the main petition. The provisional incentive shall be shared by the beneficiaries in the Western Region, in proportion of the transmission charges shared by them in the region.

6. With this order, I.A .stands disposed of. The main petition shall be listed for hearing after finalization of tariff of the transmission assets commissioned during 2008-09.

7. The petitioner is directed to submit revised transmission availability certificate after reconciliation of availability figures by the concerned RPCs.

Sd/-  
**(V.S.VERMA)**  
**MEMBER**

sd/-  
**(S.JAYARAMAN)**  
**MEMBER**

sd/-  
**(DR.PRAMOD DEO)**  
**CHAIRPERSON**

**New Delhi dated the 2<sup>nd</sup> December 2009**